

National Development Council, Planning Commission or in Parliament; and

(g) if so, the details thereof ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) No Sir,

(b) and (c). Do not arise.

(d). No Sir.

(e). Does not arise.

(f) and (g). The matter was discussed in the Planning Commission during the finalisation of Seventh Plan Programmes. No final decision was taken.

Trade imbalance due to liberalisation of import policy

176. SHRI AMAR ROYPRADHAN : Will the Minister of COMMERCE be pleased to state :

a) whether it is a fact that there is a trade imbalance due to the liberalisation of import policy;

(b) if so, the details thereof, and

(c) the steps Government propose to take in this regard ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) and (b). No, Sir. Imbalance in trade, an aspect of

economic development, has been a feature of our foreign trade for several years.

(c) Increasing our exports, diversifying our productive base, modernising our productive apparatus are some of the steps taken by the Government. Modification and periodic revision of our industrial and fiscal policies are also the additional steps taken from time to time.

Violation of FERA by big industrial houses

177. SHRI AMAR ROYPRADHAN : SHRI V. S. KRISHANA IYER :

Will the Minister of FINANCE be pleased to state :

a) the details of the big industrial houses which have violated the provisions of the Foreign Exchange Regulation Act in the past three years and till date; and

(b) the action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : a) and (b). A Statement giving the names of big industrial houses who have been found to have violated the provisions of Foreign Exchange Regulation Act and penalty fines imposed on them in the course of adjudication proceedings by the Directorate of Enforcement (F.E.R.A.) during the last three years i.e. from 1983 to 1985, is enclosed.

Statement

S. No.	Name of the Company	Action taken (Penalty imposed)	Remarks
1	2	3	4
		(Rs.)	
1.	Hindustan Lever Ltd. Calcutta.	2,500	—
2.	M/s. Dunlop India Ltd. and its Directors.	1,000	—
3.	M/s. Hindustan Lace Mfg., Corpn. Ltd., Calcutta.	750	—

1	2	3	4
4.	i) M/s. Mahindra & Mahindra Ltd., Bombay } ii) Shri S. Biswas, Works Manager } Mahindra & Mahindra Cap. Calcutta } 5. M/s. Tata Iron & Steel Co. Calcutta } 6. i) M/s. Johnson & Johnson. } ii) Shri Vithial S. Palikar (M.D.) } Shri Sdashiv N. Lele, Bombay. }	2,500 & 500	—
5.	M/s. Tata Iron & Steel Co. Calcutta	500	—
6.	i) M/s. Johnson & Johnson. } ii) Shri Vithial S. Palikar (M.D.) } Shri Sdashiv N. Lele, Bombay. }	200	—
7.	M/s. Apollo Trade Ltd., Bombay and its Directors Shri B.D. Singhvi Bombay.	2,000 3,500 on Shri B.D. Singhvi.	—
8.	M/s. Anglo Indian Ltd. Jute Mill, Calcutta.	26,000	—
9.	M/s. American Refregeration Co. Calcutta.	4,500	—
10.	M/s. K.D. Woolen Mills P. Ltd., Chandigarh	20,000	—
11.	M/s. Union Carbide Ind. Ltd. I, Middleton St. Calcutta.	5,000 & 10,000	—
1984			
12.	M/s. G. Ambalal (E&P) P. Ltd. Calcutta.	52,500	—
13.	M/s. General Exports (India) Madras-1.	32,000	—
14.	M/s. Ballarpur Paper & Straw Mills, New Delhi.	2,000	—
15.	M/s. Ritz Ltd., Bombay Shri Sriram Kapur.	3,000	—
16.	M/s. Andhra Oils & Fertilisers Co., Vijayawada.	500	—
17.	Shri M. Prahada Rao, Mg. Partners of M/s. Andhra Oils & Fertilisers Co.	200	—
18.	M/s. Rajasthan Fertilisers & Corp. Ltd.	10 lakhs	Appeal has been filed in F.E.R.A. Board
19.	M/s. Jindal Steel Roles Corp. and its partners, Calcutta.	6,000	—
20.	Shri B.N. Jindal Partner M/s. Jindal Steel Tube Corp. Ltd. Calcutta.	7,500	—
21.	i) M/s. Karnataka Investments Traders Ltd., Bombay.	11,10,000	—
	ii) V.P. Agarwal.	1,00,000	—

1	2	3	4
	iii) Syed Murad Tazel Islam.	10,10,000	—
22.	M/s. Karnataka Investment & Traders Ltd., Bombay & others.	1,00,000 and one lakh on Shri V.P. Agarwal.	—
23.	M/s. Bhai Industrial Promoters Ltd. and others.	10,000 on Co. & 2,000 each on five Directors.	—
24.	i) M/s. Lohia Jute Pres. P. Ltd., Cal. ii) Sh. K.K. Lohia, Director of Lohia Jute Pres. Cal.	10,000 5,000	— —
25.	M/s. Socieda de Fomento, Goa & Directors.	62,35,000	Appeal has been filed in F.E.R.A. Board.
26.	M/s. Hoechest Dyes & Chemicals.	1,000	—
27.	M/s. Hoechst Dyes & Chemicals. Ltd. Bombay.	1,000	—
28.	M/s. Bata India Ltd., Calcutta.	4,000	—
29.	i) M/s. M.D. Oswal Hosiery (Regd.) Delhi. ii) Shri Mohinder Kumar iii) Shri Vindu Kumar partner of M/s. M.D. Oswal Housing, Model Town, Delhi	25,000 on firms & 5,000 each on its 2 partners.	— —
30.	M/s. Angelo Bros. Ltd.	5,00,000 3,00,000	— —
31.	M/s. Rayala Corpn. (P.) Ltd. Shri M.R. Pratap, Madras.	1,00,000 30,000 25,000 50,000 25,000 & 12,500	— —